

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No. 120 - IA/866(AHM)2022  
ITEM No. 121 - IA/867(AHM)2022  
ITEM No. 122 - IA/1075(AHM)2022  
ITEM No. 123 - IA/1143(AHM)2022  
ITEM No. 124 - IA/855(AHM)2022 in  
IA/832(AHM)2022  
ITEM No. 125 - IA/874(AHM)2022  
ITEM No. 126 - IA/1107(AHM)2022  
ITEM No.127 - IA/110(AHM)2023 in IA/832(AHM)2022  
ITEM No. 128 - IA/111(AHM)2023 in Cont.P/01(AHM)2023 in IA 419 of 2017  
ITEM No.129 - Cont.P/01(AHM)2023 in IA 419 of 2017  
ITEM No. 130 - IA/757(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No.131 - IA/758(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 132 - IA/760(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 133 - IA/794(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 134 - IA/795(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 135 - IA/873(AHM)2022 in Cont.P/5(AHM)2022  
ITEM No. 136 - Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 137-IA/15(AHM)2023  
ITEM No. 138-IA/54(AHM)2023  
ITEM No. 139-IA/117(AHM)2023  
ITEM No. 140-IA/252(AHM)2023  
ITEM No. 141-IA/284(AHM)2023  
ITEM No. 142-IA/288(AHM)2023  
ITEM No. 143-IA/305(AHM)2023  
in  
**CP(IB) 40 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Essar Steels Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 24/04/2023**

**Coram:**

Mr. Ashok Kumar Bhardwaj, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Rohan S. Nandy, Advocate

: Mr. Monaal Davawala, Advocate (for SMAIT)

For the Respondents

: Mr. Nirag Pathak, Advocate with Ms. Ruby Ahuja, Mr.  
Ashutosh Shukla, Mr. Vishal Gehrana, Ms. Akriti Vohra,

Advocates for ArcelorMittal Nippon Steel India Limited,  
respective Respondents & Applicant in Sr. Nos. 132 &140  
: Mr. Navin Pahwa, Sr. Advocate  
: Mr. Saurabh Soparkar, Sr. Advocate  
: Nachiket Dave, Advocate [for ArcelorMittal India Pvt.  
Ltd (AMIPL)]  
: Aditya J Pandya and Soham Banerjee, Advocates (for  
Resolution Professional)  
: Mr. Vividh Tandon, Advocate (for Alvarez and Marsal)

### **ORDER**

Learned Counsel Mr. Monaal Davawala submitted that applicants in the captioned applications have now engaged him as their counsel and Mr. Rohan Nandy is no longer continued as its counsel by M/s. SREI Multiple Assets Investment Trust (applicant). Mr. Rohan Nandy, Advocate who is present in Court submitted that he has no objection to the appearance of Mr. Monaal Davawala as counsel for M/s. SREI Multiple Assets Investment Trust and he can receive the applications. However, he espoused that the IA Nos. 1/2023, 54/2023, 109/2023, 110/2023, 111/2023, 107/2023, 283/2023, and 284/2023 have not been filed by M/s. SREI Multiple Assets Investment Trust and are filed by different parties, thus he would continue as counsel for the applicants in the said applications. Mr. Rohan Nandy and Mr. Monaal Davawala, Advocates are directed to resolve the issue regarding their appearance in the aforementioned application for the concerned applicants and ensure that no confusion or controversy remains by the next date of hearing and on the next date when the applications are listed either of them remain present in court for the applicants with clear instruction and the other counsel would not create any confusion and they would ensure that whatever consent or no objection are required by either of them are accorded before the next date of hearing and are placed on record.

IAs No. 760/2022, 794/2023, 795/2022, 54/2023, 117/2023, 252/2023, and 305/2023 list along with that matter.

In the meantime, if any, pleadings are to be uploaded on the DMS/e-portal of this Tribunal, Mr. Rohan Nandy, Advocate would extend full cooperation to Mr. Monaal Davawala, Advocate.

List all the applications, including IA 760/2022, 794/2023, 795/2022 and IAs 54/2023, 117/2023, 252/2023, and 305/2023 on 04.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**ASHOK KUMAR BHARDWAJ  
MEMBER (JUDICIAL)**

Rajeev